

Shri Sham Lal Saraf: The India Oil Company and also the private companies have made much more profits this year as compared to last year. In view of that, may I know whether the Government will consider the question of reducing the prices of petroleum and other products for the reason that there are some areas where the entire transport is carried through automobiles?

Shri Alagesan: The pricing of these products has been based on the recommendations of a committee and that pricing holds good. As far as the question of reduction of prices is concerned, it has to be considered on an overall basis and we do not have any such proposal now.

Shrimati Savitri Nigam: Keeping in view the great shortage of lubricants that is felt by the people of our country, may I know if the IOC is going to import some lubricants from abroad?

Shri Alagesan: Lubricants are being imported now. It is also proposed to put up a lubricant plant which will go to meet to an extent the requirements of the country.

Shri P. Venkatasubbaiah: Just now the Parliamentary Secretary stated that distribution is being done in co-operative sector also. May I know whether it is a fact that co-operatives are not being properly encouraged with the result that they are not faring well so far as distribution work is concerned?

Shri Alagesan: Co-operatives are being encouraged as much as possible.

श्री रामसेवक यादव : मैं यह जानना चाहूंगा कि लागत और बिक्री की दर क्या है, जिसके आधार पर यह फायदा हुआ ।

Mr. Speaker: What is the cost price and what is the selling price by which this profit was earned?

Shri Alagesan: Those figures I do not have.

श्री रामसेवक यादव : अध्यक्ष महोदय मेरे प्रश्न का उत्तर नहीं दिया गया है ।

अध्यक्ष महोदय : इस वक्त मिनिस्टर साहब के पास यह सूचना नहीं है ।

दिल्ली का राजनैतिक ढांचा

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श्री प्रकाशवीर शास्त्री :
श्री भक्त दर्शन :
श्री पें० वेंकटामुब्बया :
श्री प्र० चं० बरुआ :
श्री भागवत झा आजाद :
श्री वारियर :
श्रीमती सावित्री निगम :
श्री ज० बं० सिंह बिष्ट :
*६४. श्री दी० चं० शर्मा :
श्री रामचन्द्र उलाका :
श्री नि० लास्कर :
श्री धुलेश्वर मीना :
श्री प्र० रं० चक्रवर्ती :
श्री सिद्धेश्वर प्रसाद :
श्री विभूति मिश्र :
डा० लक्ष्मीमल्ल सिंघवी :
श्री रामेश्वर टांटिया :

क्या गृह-कार्य मंत्री १४ अगस्त, १९६३ के तारांकित प्रश्न संख्या ३९ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली के भावी राजनैतिक ढांचे के बारे में कोई अन्तिम निर्णय हो गया है ; और

(ख) यदि नहीं, तो इस पर कब तक अन्तिम निर्णय हो जायेगा ?

गृह-कार्य मन्त्रालय में राज्य मंत्री (श्री हजरतबीस) : (क) और (ख). इस विषय पर तीव्रता से विचार किया जा रहा है । आशा है कि निकट भविष्य में इस पर निर्णय हो जायगा ।

[(a) and (b). The matter is under active consideration. A decision is expected to be taken in the near future.]

श्री प्रकाशवीर शास्त्री : पीछे समाचार पत्रों में यह प्रकाशित हुआ है कि दिल्ली के राजनीतिक ढांचे के लिए किसी महानगर परिषद् के निर्माण का निश्चय किया गया है। मैं यह जानना चाहता हूँ कि उस समाचार में कहाँ तक सत्यांश है।

श्री हजरतबीस : इस तरह से विचार किया गया है और वह विचार चल रहा है, लेकिन उस की तफ़सील अभी तय नहीं हुई है। यहाँ पर एक तरह की मैट्रोपॉलिटन कौंसिल स्थापित करने का विचार गवर्नमेंट के सामने है, लेकिन इसके बारे में कोई निश्चय नहीं हुआ है।

श्री प्रकाशवीर शास्त्री : जो महानगर परिषद् सरकार के विचाराधीन बताई जाती है—समाचारपत्रों से प्रतीत होता है कि उसके बारे में कोई निर्णय किया जा चुका है—क्या वह परिषद् वर्तमान नगर निगम के सदस्यों में से चुनी जायगी या उसमें सीधे जनता के प्रतिनिधि चुने जायेंगे ?

श्री हजरतबीस : जिस वक्त इस बारे में कोई निर्णय हो जायगा, तो सदन के सामने कोई कानून (विधि) रखा जायगा। लेकिन जब तक इस सम्बन्ध में विचार पूर्ण नहीं होता है, उसके सदस्यों आदि के बारे में कुछ कहा नहीं जा सकता है।

Shri P. Venkatasubbaiah: May I know whether before coming to any conclusion regarding the ultimate set-up of the Administration of Delhi, Government propose to elicit public opinion so as to know the reactions of the people to the proposals of Government?

The Minister of Home Affairs (Shri Nanda): A certain amount of consultation has already taken place, and some more steps in that direction are intended to be taken.

Shri P. C. Borooah: May I know how far the two ideas, namely securing public co-operation in the administration and closer co-ordination between the different public utility services are going to be realised?

The Minister of Home Affairs (Shri Nanda): This is mainly for the purpose of more efficient administration of the areas, and all considerations bearing on that certainly have to be taken into account.

Shri Warrior: May I know whether there are any very important considerations or issues involved on which a decision could not be taken, and if so, what those issues are?

Shri Nanda: Since it is intended now to make a change, and the change concerns several aspects of the administration, there are differing views, and because there are differing views, it takes time to iron them out or straighten them out and make a new scheme.

Shrimati Savitri Nigam: May I know whether it is a fact that most of the leaders of Delhi are very keen and they have demanded again and again that there should be a popular set-up in Delhi and an Assembly as has been given to various other places, keeping in view the growing problems of Delhi?

Shri Nanda: The hon. Member may raise the question again and again, but it has received full consideration, and a new direction has been given which does not embrace that.

Shri J. B. S. Bist: May I know when the final decision will be finally taken?

Shri Nanda: As I have indicated, it is under active consideration in the sense that discussions are proceeding. There are certain other persons and parties who will also be brought into this consultation, and it should not take very long.

Shri D. C. Sharma: What are those parties and agencies with which dis-

cussions are being carried on even now, and what are those parties and agencies which have had their final say on the subject so far?

Shri Nanda: I do not think that I can say on behalf of the others that they have had their final say. We consulted the representatives of the corporation, the Chief Commissioner, and the New Delhi Municipal Committee, and now it is intended to bring into the picture representatives of other parties, that is, of the corporation, say, the Jan Sangh and whosoever else is represented in the corporation that is, all the parties including the Congress and the others.

Shri P. R. Chakraverti: Is there any proposal to set up an elected Legislative Assembly as it functioned five years ago?

Shri Nanda: I have already said 'No'.

Dr. L. M. Singhvi: May I know whether the proposed set-up is viewed by Government only as a stage in the progressive introduction of self-government in Delhi with the ultimate view of creating a separate State of Delhi?

Shri Nanda: No. that is not the idea.

Search for Oil in Iran

Shri Hem Barua:
 Shri P. C. Borooah:
 Shri Bhagwat Jha Azad:
 Shri D. N. Tiwary:
 Shri Maheswar Naik:
 Shrimati Savitri Nigam:
 Shri P. K. Deo:
 Shri Warrior:
 *65. { Shri Bishanchander Seth:
 Shri B. P. Yadava:
 Shri Oza:
 Shri P. R. Chakraverti:
 Shri D. C. Sharma:
 Shri Raghunath Singh:
 Shri Indrajit Gupta:
 Shri Basumatari:
 Shri Morarka:
 Shri Ravindra Varma:

Will the Minister of Mines and Fuel

be pleased to state:

(a) whether it is a fact that India proposes to participate in the search for oil in Iran; and

(b) if so, the progress made in this direction?

The Minister of Mines and Fuel: (Shri Alagesan): (a) The question of participation in exploration for crude oil in Iran has been under examination for some time and in this connection a delegation from India also paid a visit to Iran in October this year.

Shri Hem Barua: At a time when India is seeking massive foreign aid for her development, is it not odd to go in for an overseas venture of this sort that involves substantial investment in foreign exchange? If so, may I know whether this aspect of the problem was pointed out by the Planning Commission to the Ministry or not, and in case it was pointed out, what are the basic reasons for going against the counsel of the Planning Commission?

Shri Alagesan: The need for petroleum is very great in this country, and the indigenous production for some time is not expected to meet the requirements. So, it is in our interest, in the national interest, to seek sources of petroleum elsewhere also. When there was a possibility of getting such a source of supply by ourselves participating in the exploration, it was thought that it was in our interest, and with the consent of the Planning Commission, it was decided that we should go ahead and explore the possibilities of such a proposal.

In that connection, a delegation visited Iran. I should like to tell the House that they had talks which are very encouraging. Though I am not prepared to disclose the nature of the talks, the talks were very encouraging. Iran also has agreed to send another delegation to further carry on the talks.